



ITR-1 SAHAJ INDIVIDUAL INCOME TAX RETURN

AY 2015-16

(For individuals having income from Salaries, One house property, Other sources (Interest etc.) Refer to instructions for eligibility.)

A1 FIRST NAME **A2** MIDDLE NAME

A3 LAST NAME **A4** PERMANENT ACCOUNT NUMBER

A5 SEX Male Female **A6** DATE OF BIRTH **DDMMYYYY** **A7** INCOME TAX WARD/CIRCLE

A8 FLAT/DOOR/BUILDING **A9** NAME OF PREMISES/BUILDING/VILLAGE

A10 ROAD/STREET **A11** AREA/LOCALITY

A12 TOWN/CITY/DISTRICT **A13** STATE **A14** COUNTRY

A15 PINCODE **A16** EMAIL ADDRESS

A17 MOBILE NO.1/RESIDENTIAL/OFFICE PHONE NO.WITH STD CODE **A18** MOBILE NO.2

A19 Fill only one if you belong to Government PSU Others

A20 Fill only one Tax Refundable Tax Payable Nil Tax Balance **A21** Fill only one Resident Non Resident Resident but not ordinarily resident

A22 Fill only one: filed On or Before due date-139(1) After due date-139(4) Revised Return-139(5) OR in response to notice 139(9) 142(1) 148 153A/153C or Under Sec. 119(2)(b)

A23 Whether Person governed by Portuguese Civil Code under section 5A **A24** If A23 is applicable, PAN of the Spouse

A25 If revised/ Defective Receipt Number of Original Return **DDMMYYYY** and Date of Filing of Original Return **DDMMYYYY**

A26 If filed in response to notice u/s 139(9)/142(1)/148/153A/153C **DDMMYYYY** Notice Date

A27 Whether you have Aadhaar Number? Yes No **A28** If A27 is yes, please provide

PART B - GROSS TOTAL INCOME

Whole-Rupee(₹) only.

B1 Income from Salary/Pension **B1**
NOTE⇒ Ensure to fill "Sch TDS1" given in Page 2

B2 Income from One House Property Self Occupied Let out **B2** ()

B3 Income from other sources (In case of loss use ITR 2) **B3**
NOTE⇒ Ensure to fill "Sch TDS2" given in Page 2

B4 Gross Total Income (B1 + B2 + B3) **B4** ()

PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

C1	C1 80C	<input type="text"/>	C2 80CCC	<input type="text"/>	C3 80CCD(1)	<input type="text"/>	
	C4 80CCD(2)	<input type="text"/>	C5 80CCG	<input type="text"/>	C6 80D	<input type="text"/>	
	C7 80DD	<input type="text"/>	C8 80ddb	<input type="text"/>	C9 80E	<input type="text"/>	
	C10 80EE	<input type="text"/>	C11 80G	<input type="text"/>	C12 80GG	<input type="text"/>	
	C13 80GGA	<input type="text"/>	C14 80GGC	<input type="text"/>	C15 80RRB	<input type="text"/>	
C18	C16 80QQB	<input type="text"/>	C17 80TTA	<input type="text"/>	C18 80U	<input type="text"/>	
C19	Total Deductions (Add items C1 to C18)					C19	<input type="text"/>
C20	Taxable Total Income (B4 - C19)					C20 ()	<input type="text"/>

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL



PART D - TAX COMPUTATION AND TAX STATUS

D1 to D3	Tax Payable On Total Income (C20)	Rebate u/s 87A	Tax Payable After Rebate (D1-D2)
	D1	D2	D3
D4 to D6	Surcharge, if C20 exceeds ₹ 1 crore	Cess On (D3+D4)	Total Tax, Surcharge & Cess (D3+D4+D5)
	D4	D5	D6
D7 to D9	Relief u/s 89	Balance Tax After Relief (D6-D7)	Total Interest u/s 234A
	D7	D8	D9
D10 to D12	Total Interest u/s 234B	Total Interest u/s 234C	Total Tax And Interest (D8+D9+D10+D11)
	D10	D11	D12
D13 to D15	Total Advance Tax Paid	Total Self Assessment Tax Paid	Total TDS Claimed
	D13	D14	D15
D16 to D18	Total Taxes Paid (D13+D14+D15)	Total Payable (D12- D16, If D12 > D16)	Refund (D16- D12, If D16 > D12)
	D16	D17	D18
D19	Exempt income only for reporting purposes		
	(If agricultural income is more than Rs. 5000/-, use ITR-2 or 2A)		

D20 DETAILS OF ALL BANK ACCOUNTS (EXCLUDING DORMANT ACCOUNTS) HELD IN INDIA AT ANY TIME DURING THE PREVIOUS YEAR (Mandatory irrespective of refund due or not)

Total number of savings and current bank accounts held by you at any time during the previous year (excluding dormant accounts) ▶ _____

Provide the details below.

S. NO.	IFS CODE OF THE BANK (col.i)	NAME OF THE BANK (col.ii)	ACCOUNT NUMBER (the number should be 9 digits or more as per CBS system of the bank) (col.iii)	SAVINGS/ CURRENT (col.iv)	INDICATE THE ACCOUNT IN WHICH YOU PREFER TO GET YOUR REFUND CREDITED IF ANY (TICK ONE ACCOUNT) (col.v)
1	_____	_____	_____	_____	<input type="checkbox"/>
2	_____	_____	_____	_____	<input type="checkbox"/>

VERIFICATION

I, _____ son/ daughter of _____ solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act 1961, in respect of income chargeable to Income-tax for the previous year relevant to the Assessment Year 2015 -16

Place ▶ _____ **DDMMYYYY** SIGN HERE → _____

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Name of the TRP	TRP PIN [10 Digit]	Amount to be paid to TRP	TRP Signature
_____	_____	_____	_____

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

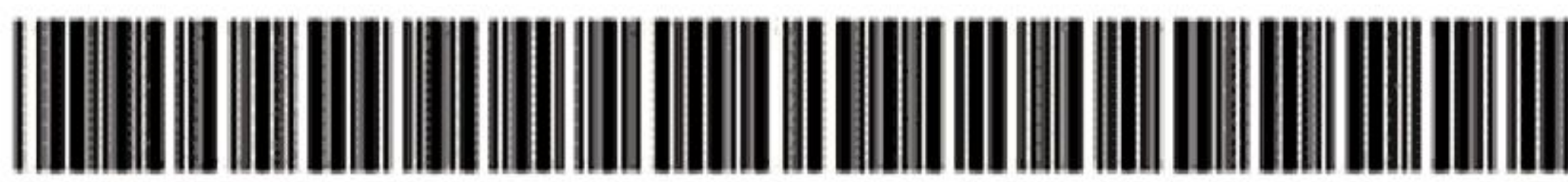
R#	BSR CODE(col.i)	DATE OF DEPOSIT(col.ii)	CHALLAN NO(col.iii)	TAX PAID(col.iv)
R1	_____	DDMMYYYY	_____	_____
R2	_____	DDMMYYYY	_____	_____
R3	_____	DDMMYYYY	_____	_____
R4	_____	DDMMYYYY	_____	_____
R5	_____	DDMMYYYY	_____	_____

NOTE (1) Enter the totals of Advance Tax and Self Assessment Tax in D13 and D14 (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY [As per Form 16 issued by Employer(s)]

S#	TAN(col.i)	NAME OF THE EMPLOYER(col.ii)	INCOME UNDER SALARY(col.iii)	TAX DEDUCTED(col.iv)
S1	_____	_____	_____	_____
S2	_____	_____	_____	_____
S3	_____	_____	_____	_____

NOTE (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS1 if you cannot fill within Sch TDS1



PERMANENT ACCOUNT NUMBER

Grid for Permanent Account Number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for Name fields

Sch TDS2 - DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

Table with 7 columns: TAN (col.i), NAME OF THE DEDUCTOR (col.ii), UNIQUE TDS CER. NO (col.iii), DEDUCTED YEAR (col.iv), TAX DEDUCTED (col.v), AMT OUT OF (V) CLAIMED THIS YR (col.vi), IF A23 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col.vii). Rows T1 to T4.

NOTE: (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2

SUPPLEMENTARY SCHEDULE IT (To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

Table with 4 columns: BSR CODE (col.i), DATE OF DEPOSIT (col.ii), CHALLAN NO (col.iii), TAX PAID (col.iv). Rows R6 to R32.



PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015 -16

FIRST NAME

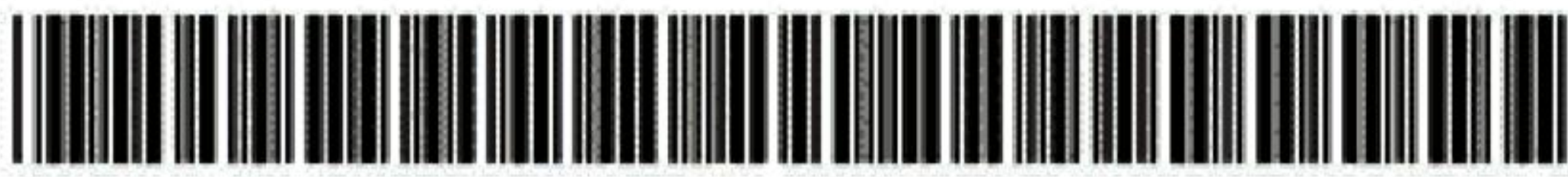
MIDDLE NAME

LAST NAME

Name entry grid

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

Table with 4 columns: TAN(col.i), NAME OF THE EMPLOYER(col.ii), INCOME UNDER SALARY(col.iii), TAX DEDUCTED(col.iv). Rows S4 to S30.



PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for first, middle, and last names

SUPPLEMENTARY SCHEDULE TDS 2 (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

Table with 7 columns: TAN (col. i), NAME OF THE DEDUCTOR (col. ii), UNIQUE TDS CER. NO (col. iii), DEDUCTED YEAR (col. iv), TAX DEDUCTED (col. v), AMT OUT OF (v) CLAIMED THIS YR (col. vi), IF A23 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col. vii). Rows T5 to T31.